



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.02.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 12.01.2026 was not taken up. The next date of Hearing in the matter is **04.02.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 264 of 2025 & I.A. No. 938 of 2025 (With Defects) Part Heard	Arvinder Kaur Vs. Santanu Kumar Samanta & Anr.	Aman Raj Singh	Gautam Singhal Rajat Chaudhary Kanika Balhara-R1 Nishant Awana Rini Badoni-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)